



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[THURSDAY, THE 27TH DAY OF JUNE, 2024]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

PRESENT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

HON'BLE MRS. JUSTICE MITALI THAKURIA

HON'BLE MR. JUSTICE KARDAK ETE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

AND

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

SITTING IN THE COURT NO. 1 (NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE BASANTA KUMAR SHARMA, LATE BANI KANTA SARMA, LATE MRS. ANNA MAHANTA AND LATE ATUL CHANDRA SARMA, ADVOCATES AND MEMBERS OF THE GAUHATI HIGH COURT ADVOCATES ASSOCIATION** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

1. MR. MAHIM CHANDRA DEKA : PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION
2. MR. CHINMOY CHOWDHURY : CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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Any interested learned advocates/person(s) who desire to witness the reference may visit the following link:

<https://youtube.com/live/TTn9TxYboLg>